

incurred for the implementation of the scheme shall be borne by the Corporations/State Governments.

7.5. Since the advances to State Corporations will not be eligible for guarantee cover from the Credit Guarantee Corporation of India Ltd., State Governments may have to provide guarantee to the lending banks.

7.6. If a Corporation fails to pay the instalments of loans or violates any terms and conditions stipulated in the scheme, it may be liable to forfeit its right for further finance.

Export of Refrigerators

920. SHRI D. B. CHANDRA GOWDA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether India is in a position to export Indian refrigerators to foreign countries; and

(b) if so, the names of such countries where the Indian refrigerators are popular and demand for the same has also been made to Indian Government?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) India has been exporting refrigerators and parts to a large number of countries in all parts of the world. The biggest importer of Indian refrigerators was Saudi Arabia followed by U.A.E., Australia, Kuwait, Philippines, Poland and Thailand.

Memorandum from Unemployed Commercial Pilots Association

921. SHRI D. B. CHANDRA GOWDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Unemployed Commercial Pilot's Association has demanded, among other things, creation of a third airlines parallel to Indian Airlines, to be manned exclusively by an unemployed pilots' co-operative;

(b) whether any memorandum in this regard has also been submitted by the Association to the Government; and

(c) if so, the reaction of Government thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). Yes, Sir.

(c) A proposal for setting up a third level air service for connecting small towns and cities with aircraft of smaller capacity is under consideration. It will not be possible to say at this stage what the structure of the proposed organisation would be.

Programme of flights by AIRBUS

922. SHRI D. B. CHANDRA GOWDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines has agreed to lease out one of its newly acquired airbus aircraft to Air India to operate flights to the Gulf region;

(b) whether there is possibility to postpone its plans to extend domestic airbus services to Gauhati, Goa and Srinagar; and

(c) if so, the facts regarding the programme of airbus flights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Negotiations are in progress between the two airlines for lease of Indian Airlines' spare Airbus capacity to Air-India for operation of two flights a week to the Gulf region.